



J&K HIGH COURT LEGAL SERVICES COMMITTEE,
SRINAGAR.

NOTIFICATION

*As per the schedule issued by J&K SLISA letter dt. 11.01.2018, the High Court Legal Services Committee is going to organize next National Lok Adalat on **08th, December, 2018** in both the wings of Hon'ble High Court, Jammu/Srinagar. The following type of cases (Pre-Litigation and Pending) may be taken up for settlement in the National Lok Adalat:-*

*It is notified for all the concerned that the following type of Pre-Litigation cases and the cases pending before the Hon'ble High Court wing Srinagar/Jammu shall be taken up before Pre-Lok Adalat to be held on **04th December, 2018** and the National Lok Adalat on **08th, December, 2018** respectively :-*

- (i) Criminal Compoundable offence;
- (ii) NI Act cases under Section 138;
- (iii) Bank Recovery cases;
- (iv) MACT cases;
- (v) Matrimonial disputes;
- (vi) Labour disputes;
- (vii) Land Acquisition cases;
- (viii) Service Matters (relating to pay and allowances and retiral benefits);

- (ix) Electricity and water Bills(excluding non-compoundable);
- (x) Revenue cases(pending in District Courts and High Courts);
- (xi) Other Civil cases (rent, easementary rights, injunction suits, specific performance suits) etc.;

Any person/litigant interested in settlement of his/ her case/dispute through the Lok Adalat may approach with the title and number of the case as mentioned under:-

Pending before High Court wing Jammu:

- i) Registrar Judicial High Court wing, Jammu.
- ii) Office of the Secretary HCLSC, Jammu.

Pending before High Court wing Srinagar:

- iii) Registrar Judicial High Court wing, Srinagar.
- iv) Office of the Secretary HCLSC, Srinagar.

For Pre-Litigation cases interested parties may approach as under:-

For cases at Jammu:

i) Office of the Secretary
HCLSC, Jammu.


For cases at Srinagar:

i) Office of the
Secretary HCLSC,
Srinagar.

by or before 12th November, 2018.

No: - 659/HCLSC/SGR/2018

Dt :- 04.10.2018


Secretary
J&K High Court Legal
Services Committee,
Srinagar.

Copy to:-

1. Secretary to Hon'ble Chairman J&KHCLSC for kind information of His Lordship.
2. Incharge e-courts, High Court of J&K Srinagar for information with the request to upload the Notification on the website.
3. Under Secretary State Legal Services Authority with the request to upload the Notification on the official website.
4. Notice Board.